

Filing no. 8272/2020 (Cr. M.P.)

Navin Kumar Rai

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. A.K. Sahani

Defects

- 9 (i) Duly certified typed copies may be filed for page 25-42.
- (ii) Fairly legible copy/duly certified typed copies may be filed for page 43-49.